

14.21 hrs.

Title: Introduction of the Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 2001 (Insertion of new Chapter II-B)

SHRI IQBAL AHMED SARADGI (GULBARGA): I beg to move for leave to introduce a Bill further amend the Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further amend the Working Journalists and other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955."

The Motion was adopted.

SHRI IQBAL AHMED SARADGI : *I introduce the Bill.*

**Introduced with the Recommendation of the President*

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